Notification under Prevention of Food Adulteration Act

THE DEPUTY MINISTER IN MINISTRY OF HEALTH THE AND FAMILY WELFARE (KU-MARI KUMUDBEN M. JOSHI): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 57 (E) in Gazette of India dated the 11th February, 1982, together with Corrigendum thereto dated the 3rd April, 1982 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library See No. LT-4083/82]

REVIEW ON THE WORKING OF THE INDUSTRIAL DEVELOPMENT BANK OF INDIA AND OF THE INDUSTRIAL FINANCE CORPORATION OF INDIA FOR 1980-81

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY: I beg to lay on the Table:

- (1) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1980-81*. [Placed in Library see No. LT-4084/82]
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India for the year 1980-81**. [Placed in Library see No. LT-4085/82]

SHRI CHANDRAJIT YADAV: Sir, what about my point of order?

MR, SPEAKER: You can give me the motion on breach of privilege or whatever you like. I will have to consider it.

AN HON. MEMBER: It is his privilege to give the motion of breach of privilege. (Interruptions)

MR. SPEAKER: I can consider it.

Annual Accounts etc. of Rubber Board, Kottayam, for 1980-81, Review on and Report of Coffee Board for 1980-81, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): I beg to lay on the Table:

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1980-81 together with Audit Report thereon. [Placed in Library See No. LT-4086/82]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 1980-81.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coffee Board, Bangalore, for the year 1980-81. [Placed in Library See No. LT-4087/82]
- (3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1980-81, within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library See No. LT-4088/82]

^{*}Annual Report of the Industrial Developmes. Bank of India for the year 1980-81 was laid on the Table on 18th December, 1981.

^{**}Annual Report of the Industrial Finance Corporation of India for the year 1980-81 was laid on the Table on 5th March, 1982.